

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2017 &
IA NO. 734 OF 2017 & IA NO. 485 OF 2018**

Dated : 14th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Jaiprakash Power Ventures Limited ... Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Mr. Vikas Maini
Mr. Somesh Srivastava
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranitha Ramachandran
Mr. Shubham Arya
Mr. Pulkit Agrwal for R-2

Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans for R-4

ORDER

As agreed by learned counsel for parties, list the matter for hearing on **11-03-2019**.

**(S. D. Dubey)
Technical Member**

tpd/ss

**(Justice Manjula Chellur)
Chairperson**